

SPECIAL BENCH

ITEM NO.162

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

CP No.67/ALD/2022

CORAM:

- 1. SHRI MANNI SANKARIAH SHANMUGA SUNDARAM,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 18th July, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	AJAY KUMAR SINGH V/S M/S ESS KEY INFRA ESTATE PVT. LTD. & ORS.
UNDER SECTION	213 OF COMPANIES ACT, 2013

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

Sh. Mohd. Nazim proxy for
Ms. Manisha Chaturvedi, Adv.

: For the Petitioner

NONE

: For the Respondents

ORDER

- 1.** Ld. Proxy Counsel, Sh. Mohd. Nazim representing on behalf of the Petitioner, states that the Ld. Arguing Counsel, Ms. Manisha Chaturvedi is not available today, therefore he seeks an accommodation.
- 2.** Let the matter be adjourned for further hearing on 5th September, 2024 before the Regular Bench.

-Sd-

**(Ashish Verma)
Member (Technical)**

-Sd-

**(Manni Sankariah Shanmuga Sundaram)
Member (Judicial)**

18th July, 2024

*Avaneesh Kumar Singh
(Stenographer)*